

(c) The quantity of wheat exported in the years 2013, 2014 and 2015 and the value in US dollars of wheat exports of India is as under:

Year	Quantity (in MTs)	Val. (in Million US \$)
2013	6426589	1886.7
2014	4098202	1156.5
2015	748597	191.1

Import of Tur dal from Mozambique

1415. SHRI A.K. SELVARAJ: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that India has offered to buy Tur dal from Mozambique for the next five years at the support price plus additional transportation cost;

(b) whether it is also a fact that Government has asked the Mozambique Government, if it can supply Tur dal for the next five years on a Government-to-Government basis; and

(c) whether it is also a fact that Government is yet to receive a response from the Mozambique Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) to (c) Yes, Sir. The Government has signed a Memorandum of Understanding (MOU) with Mozambique for import of pulses on Government-to-Government (G2G) basis. The MOU aims at promoting the production of Pigeon Peas/Tur and other pulses in Mozambique through active cooperation between the two countries by encouraging progressive increase in the trading of these pulses, with the objective of doubling the trade in pulses in five years.

Online procurement system in FCI

1416. SHRI A.K. SELVARAJ: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether FCI has decided to follow an online system, equipped with detailed information about farmers getting Minimum Support Price (MSP) for rice;

(b) if so, whether FCI would be able to track timely payment of MSP to farmers, thus bringing in transparency in grain procurement mechanism;

(c) whether FCI has informed States to adopt online system by capturing all the information about farmers well in advance; and

(d) whether the purpose of this online procurement system is also to integrate the same with FCI's depot online work currently being undertaken?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) and (b) Yes, Sir. Food Corporation of India (FCI) has decided to develop an online procurement system for registration of farmers and procurement of foodgrains. This system will send alerts through short message service (SMS) to the registered farmers on date of procurement, location of procurement center, weight of foodgrains procured and details of online payment made to the farmer for his procured foodgrains. Thus, the system will enable FCI to track payment to farmers and bring transparency in grain procurement.

(c) Yes, Sir. Some states like Madhya Pradesh, Chhattisgarh and Andhra Pradesh have already started e-procurement of foodgrains. A national workshop on e-procurement was held at Bhopal on 5th & 6th April, 2016 in which 16 States had participated. States have been told to adopt the Madhya Pradesh/Chhattisgarh model or develop their own systems for online procurement operations.

(d) Yes Sir, It is envisaged that the online procurement system would be integrated into the FCI's Depot Online System.

**Distribution of food items under National Food Security Scheme
and Antyodaya Anna Yojana**

1417. SHRI HISHEY LACHUNGPA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that the purpose of the National Food Security scheme is to provide adequate food items to the eligible families at affordable prices;

(b) the quantity of food items given to the priority households, per head, per family and at what prices under this Scheme;

(c) the quantity of food items given under Antyodaya Anna Yojana (AAY), per family, per head and at what prices; and

(d) how the availability of food items under AAY and National Food Security scheme is comparable, quantity-wise and price-wise?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) There is no scheme called National Food Security Scheme. However, objective of the National Food Security Act (NFSA) is to provide food security to people by ensuring access to food at affordable prices.